

S U P R E M E C O U R T O F
R E C O R D O F P R O C E E D I N G S

I N D I A

CRLMP. 9970/2016 in Criminal Appeal

No(s).

19/2012

KRISHAN @ KALA

Appellant(s)

VERSUS

STATE OF HARYANA

Respondent(s)

(For appeal against Ld. Registrar's orders dated 22.04.2016 and office report)

WITH

CRLMP. 9971/2016 in CrI.A. No. 470/2014

(For appeal against Ld. Registrar's orders dated 22.04.2016 and Office Report)

Date : 25/07/2016 These applications were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE V. GOPALA GOWDA
HON'BLE MR. JUSTICE ADARSH KUMAR GOEL

For Appellant(s)

Mr. Vidya Dhar Gaur,Adv.

For Respondent(s)

Mr. Sanjay Kumar Visen,Adv.

UPON hearing the counsel the Court made the following
O R D E R

Heard learned counsel for the applicants/appellants.
The Criminal Miscellaneous Petitions are dismissed

as non-maintainable.

Signature Not Verified (S. K. RAKHEJA)
Digitally signed by
SUSHIL KUMAR
RAKHEJA

(SUMAN JAIN)

COURT MASTER

COURT MASTER

Date: 2016.07.25
17:29:24 IST
Reason: